

IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.34322 of 2026

Arising Out of PS. Case No.-77 Year-2026 Thana- GOPALPUR District- Patna

1. Akhilesh Kumar son of Late Sakal Deo Ray @ Sakaldev Ray Resident of village -Gulmahiya Chak, Didarganj, Sabalpur, P.S.- Didarganj (wrongly mentioned in F.I.R. as Gopalpur), District- Patna
2. Uday yadav @ Uday Kumar yadav Son of Rambabu yadav Resident of village- Sanjay Gandhi Nagar, Opposite S.B.I. Officer Colony, Kali Mandir Road No. 9, P.S.- Kankarbagh (wrongly mentioned in F.I.R. as Gopalpur), District- Patna

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Udbhav, Advocate
For the Opposite Party/s : Mr. Asha Kumari, APP

CORAM: HONOURABLE MR. JUSTICE PRAVEEN KUMAR
ORAL ORDER

2 18-05-2026 Heard learned counsel for the petitioners and learned
A.P.P. for the State.

2. Call for the legible photostat copy of the original case diary in connection with Gopalpur P.S. Case No. 77 of 2026 from the Court concerned where the case is pending.

3. List this case on 22.06.2026 under appropriate heading.

(Praveen Kumar, J)

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